

(c) whether this organisation has proved useful service to the Railway Board;

(d) whether the members of organisation have been touring different places of country after an interval of 2 months;

(e) if so, the details of the tours made in chronological order with expenses in each tour since its establishment and achievements made during each tour;

(f) what are the sources of finance of organisation with age limitation for members of organisation;

(g) whether the members of organisation are allowed special casual leaves, free passes and payment of productivity linked bonus;

(h) whether any senior official of Railway Board has ever accompanied the members of organisation during the tour; and

(i) if so, the details thereof and if not, the reasons for wasting public funds on a organisation with no utility?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) Railway Board Bharat Scouts and Guides Association was set up in 1957-58 in Railway Board's office and is a district unit affiliated to the Northern Railway State Bharat Scouts & Guides. This Association is purely voluntary in nature while R.P.F. and R.P.S.F. are statutory bodies. The aims and functions of the Association are to contribute to the development of young people. In achieving their full physical, intellectual social and spiritual potentials as individuals and as responsible, citizens.

(c) Yes, Sir.

(d) & (e) The members of the Association participate in events organised by District, State and National Headquarters of Bharat Scouts & Guides from time to time. No member of the Association goes on tour on Scouts account.

(f) The Association is given financial assistance from the Staff Benefit Fund. In the matter of enrolment of members, the Association is governed by the rules and regulations framed by the National Headquarters of Bharat Scouts & Guides.

(g) The members of the Association are granted special casual leave and special passes as per extant instructions. No bonus is paid to them as member of the Association.

(h) No, Sir.

(i) Does not arise.

Diversion of Rural Population from Agriculture to other fields

752. SHRI S. K. T. RAMACHANDRAN: Will the Minister of AGRICULTURE be pleased to state whether Government propose to launch any major programme to divert the rural population engaged in agriculture to any other field of occupation to relieve the pressure on agriculture?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): Government intends, as a major policy objective to diversify the agricultural production system into auxilliary activities which, while assisting in improving income levels of the small land holders, will also create employment opportunities on a self-sustaining basis. Several special programmes for creation of employment opportunities, poverty amelioration and promotion of agro-processing land agro-industries in rural areas are under implementation.

Unauthorised Colonies in Delhi

753. SHRI KAMAL MORARKA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) what are the names of the Unauthorised colonies in Delhi which have been regularised by MCD during the last three years; and